

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 5278
TO BE ANSWERED ON 27TH MARCH, 2018

ESSENTIAL COMMODITIES SOUGHT BY KERALA

5278. SHRIMATI P.K. SREEMATHI TEACHER:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the details of allocation of rice, wheat, etc., sought by the State of Kerala and made available to it in the last five years and the current year, for distribution among BPL, APL and AAY families year-wise; and
- (b) the details of pulses sought by the State of Kerala and released by the Ministry during the above period, year-wise?

A N S W E R
MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC
DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a) & (b): Kerala implemented National Food Security Act, 2013 with effect from 1-Nov-2016. Allocation of foodgrain to Kerala under TPDS and under NFSA is as given below:

S.No.	Year	Normal TPDS/NFSA Foodgrain allocation (Qty. MT)
1.	2012-13 - TPDS	12.26 lakh tons (that includes 10.02 lakh tons of rice and 2.25 lakh tons of wheat)
2.	2013-14 - TPDS	12.26 lakh tons (that includes 10.02 lakh tons of rice and 2.25 lakh tons of wheat)
3.	2014-15 - TPDS	12.26 lakh tons (that includes 10.02 lakh tons of rice and 2.25 lakh tons of wheat)
4.	2015-16 - TPDS	12.26 lakh tons (that includes 10.02 lakh tons of rice and 2.25 lakh tons of wheat)
5.	2016-17 - TPDS (April-Oct)	7.16 lakh tons (that includes 5.84 lakh tons of rice and 1.31 lakh tons of wheat) (proportionate of 12.27 lakh tons per annum for 7 months)
6.	2016-17 - NFSA (Nov'16-March'17)	5.94 lakh tons (that includes 4.78 lakh tons of rice and 1.15 lakh tons of wheat) (proportionate of 14.25 lakh tons per annum for 5 months)
7.	2017-18- NFSA	14.25 lakh tons (that includes 11.49 lakh tons of rice and 2.76 lakh tons of wheat)

In addition to the above, in view of surplus availability of foodgrains in the Central Pool, Government of India also made additional *ad hoc* allocation of foodgrain to Kerala to the tune of 5.52 lakh tons, 4.50 lakh tons, 3.69 lakh tons, 3.65 lakh tons and 0.91 lakh tons in 2012-13, 2013-14, 2014-15, 2015-16 and 2016-17 respectively (which includes 4.03 lakh tons, 3.31 lakh tons, 3.45 lakh tons, 2.70 lakh tons and 0.67 lakh tons of rice and 1.49 lakh tons, 1.19 lakh tons, 0.24 lakh tons, 0.95 lakh tons and 0.24 lakh tons of wheat respectively during these three years).

The Central Government has decontrolled the sugar sector by removing the levy obligation on sugar mills from 2012-13 sugar seasons. After deregulation of sugar sector, a new dispensation for distribution of sugar under PDS was put in place w.e.f. 01.06.2013 wherein State Government/UT Administrations were required to procure sugar from the open market through transparent system. The sugar distributed in PDS under sugar subsidy scheme by the Government of Kerala from the FY 2013-14 to 2016-17 is as under-

Sl.No	Financial Year	Sugar distributed (In MT)
1	2013-14	37645.36
2	2014-15	52836.00
3	2015-16	52836.00
4	2016-17	52836.00

The National Food Security Act (NFSA), 2013 is now being universally implemented in the entire country. There is no identified category of BPL under the NFSA, 2013. However, the Antyodaya Anna Yojana (AAY) beneficiaries are clearly identified. The Government has reviewed the sugar subsidy scheme in May 2017 and has decided to continue it only for AAY families. The revised guidelines for reimbursement of sugar subsidy to State/UTs for distribution of sugar under Public Distribution System (PDS) for Antyodaya Anna Yojana (AAY) families has been issued to all States/UTs vide letter dated 02.06.2017. The Government of Kerala has not yet given its consent towards participation in the sugar subsidy scheme in AAY families. The annual admissible quota of sugar of Kerala state under the sugar subsidy scheme for AAY families will be 7150 MT.

The allocation of kerosene to the Government of Kerala from the FY 2013-14 to 2017-18 is as under-

Sl.No	Financial Year	Kerosene (in KL)
1	2013-14	120192
2	2014-15	120180
3	2015-16	117780
4	2016-17	88344
5	2017-18	58728

No demand for pulses has been received from Kerala.